

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.02.2020**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s.
M/s. Aarvanss Infrastructure Pvt. Ltd.**

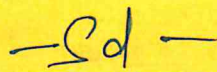
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

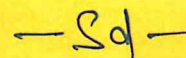
Present: Ms. Nazia Parveen, Advocate for the Petitioner
Mr. Kamal Agarwal, RP in person

ORDER

Fresh Bailable Warrants in the sum of Rs. 20,000/- with one surety in the like amount be issued for the Ex-Directors to be effected through the concerned SHO, Ghaziabad returnable on 3rd March 2020. Dasti.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**